

The above figures do not include any foreigners who may have been deported by State Governments under their own powers.

#### IRON ORE DEPOSITS

1469. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether it is a fact that there are iron ore deposits in Pepsu State excluding Mohindergarh District; and

(b) if so, whether any survey has been carried out recently?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) and (b). The Geological Survey of India have no information regarding iron ore in Pepsu outside Mohindergarh District.

#### JOINT FINANCIAL CORPORATION FOR DELHI AND PUNJAB

1470. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of **Finance** be pleased to state the progress made so far towards the formation of a Joint Financial Corporation for Delhi and Punjab?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** Certain agreements have been reached between the Governments of Punjab and Delhi to enlarge the scope of the Punjab Financial Corporation so as to convert it into a Joint Financial Corporation for the States of Punjab and Delhi. Further progress can be made only after the State Financial Corporations Act, 1951 has been amended to enable the establishment of Joint Financial Corporations by more than one State. The amending Bill is expected to be introduced in the Parliament soon.

#### GRANTS FOR LIBRARY DEVELOPMENT

1471. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of **Education** be pleased to state the amount of grants proposed to be sanctioned to the States for the development of the library movement and establishment of a library service during 1956-57?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** No separate amount has been earmarked for the purpose. The grants which the Centre may give will largely depend on the proposals sent by the State Governments and will be met out of the total provision of Rupees seven crores made for 1956-57 for all schemes of Basic and Social Education.

#### STATE BANK OF INDIA

1472. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of **Finance** be pleased to state the number of applicants who have so far applied for the transfer of shares of the State Bank of India to them in lieu of compensation payable for the shares of the Imperial Bank?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** Against a total of 2,53,125 shares of the State Bank of India, of the face value of Rs. 100 each, available for transfer to the share-holders of Imperial Bank, applications have been received from 1,228 shareholders (from out of a total of 10,728 shareholders) for a transfer to them of 44,306 shares of the State Bank, in lieu of compensation in the form of cash and/or G.P. Notes.

#### RE-EMPLOYMENT OF I.C.S. OFFICERS

1473. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of retired I.C.S. Officers re-employed by the Government of India as on the 31st January, 1956; and